

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.39 of 2011 & IA-61 of 2011

Dated : 18th August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Mula Parwara Electric Co-operative
Society Limited**

....Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and Arjit Maitra for
MERC for Respondent No. 1,
Mr. Vikas Singh, Sr. Advocate with Ms. Deepa
Chavan, Mr. Varun Pathak and Mr. Ravi Parkash for
R-2,
Ms. Asha G. Nair for State Government.

ORDER

The Learned Counsel for both the parties have finished their arguments.

The Appellant is directed to file its written submissions on or before 8th September, 2011. Thereupon, the Respondents will file their respective reply written submissions on or before 14th September, 2011.

Post the matter on **19th September, 2011.**

**(V.J. Talwar)
Technical Member
ss/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**